regularisation of installed capacity announced by the Department of Industrial Development in August, 1980 with specific reference to the decision of regularisation of excess production over the licensed capacity under the Drug Policy of 1978 is being examine^ in consultation with the concerned Departments.

## **Appointment of Judges of High Courts**

•190. SHRI SUNDER SINGH BHANDARI: SHRI LAL. K. ADVANI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether there is a proposal under Government's consideration to appoint the Chief Justice and one-third of the Judges in the various High Courts from outside the States and to transfer the Judges from one High Court to another; and
- (b) whether views of the Chief Justice of india have been sought jn the matter; if so, what are his views?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) and (b) The Government has received re-prsentation from various quarters urging that as a matter of policy the Chief Justice of the High Court should be appointed from outside the jurisdiction of that High Court and that resort should be had to article 222 of the constitution to give effect to this suggestion.

Suggestions have also been made that onethird of the High Court Judges  $_{\rm s}$ hould be appointed from outside the State.

The matter is engaing the attention of the Government. Consultations are being effected with the Chief Justice of India.

## **International Children Film Festival**

- •191. SHRI DHARAMCHAND JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration to host an International Children's Film Festival next year; and
- (b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Government have agreed i<sup>n</sup> principle to a<sup>n</sup> International Children's Film Festival being organised by the Children's Film Society, India, next year.

(b) The proposed festival will be known as the Second International Competitive Neo-Youth (Children's) Film Festival and will be held at Madras in November, 1981. Besides a Competition Section, the festival will also have a non-competitive Retrospective Section and a Market Section. There will be an International Jury as well a<sub>s</sub> a Children's Jury. A Golden Elephant each will be awarded to the films adjudged by the Jury as best for children in the age groups of 4-8 and 9-15. In addition, there will be 14 Silver Elephant awards. More than 30 countries are expected I to participate in this festival.

## Negotiations with Mexico for Oil and Petroleum

•192. DR. LOKESH CHANDRA: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state whether any negotiations with the Government of Mexico have been initiated regarding oil and other petroleum products in view of the fact that massive commercial recoverable deposits have been found there recently?